

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1425
ANSWERED ON:01.12.2005
HIRING OF NAVAL BASES TO PRIVATE INSTITUTIONS
Jha Shri Raghunath

Will the Minister of DEFENCE be pleased to state:

- (a) whether Indian Navy permitted private professional institutions in Naval bases during 1999 without obtaining proper authorization from the competent authority on unduly low rents as compared to the rent in the market;
- (b) if so, whether the Indian Navy retained the revenue earned in non-public funds;
- (c) if so, the reasons therefor and the reasons for hiring Naval bases to private institutions unmindful of the security; and
- (d) the action taken by the Government in the matter?

Answer

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

- (a) to (c): Three professional institutions namely Naval Maritime Academy (NAMAC) at Mumbai and Visakhapatnam and Naval Institute of Technology (NIT) at Mumbai were set up by the Navy on Defence land during the period 1996 to 1999. These institutions are running on financially self sustenance basis and no Government funds are used for this purpose. The income generated is deposited in Non Public Funds of the Navy and is used for day-to-day running of the institutes and to continuously upgrade the training infrastructure.
- (d) A proposal is under consideration of Ministry of Defence for regularization of these institutes.